

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL PRINCIPAL BENCH

(IB)-644(ND)/2018

IN THE MATTER OF:

M/s. Alhuwalia Contracts (India) Ltd.

.... Petitioner/Applicant

Vs.

M/s. Raheja Developers Ltd.

.... Respondent

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 23.08.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

PRESENTS:

For the Petitioner(s) : Mr. Tariq Khan & Mr. Debohyoti Sengupta, Advs.

For the Respondent : Mr. Saurabh Kalia & Mr. Siddhartha Nagpal, Advs.

ORDER

Arguments heard. Order reserved.

—Sd—

(M.M.KUMAR)
PRESIDENT

—Sd—

(DEEPA KRISHAN)
MEMBER(TECHNICAL)